

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/01/2019

O.A./260/943/2014

M.A./260/428/2018

KESHAB CHANDRA MOHANTY

-V/S-

DEFENCE

ITEM NO:13

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal		
	<p>Heard Ld. Counsel for both the sides on M.A. No.428/18 for time to comply the order of this Tribunal.</p> <p>Mr. Ojha submitted that this M.A. cannot be entertained since it amounts to modification of the order. These submissions are considered. It is made clear that we are not modifying the order already passed by this Tribunal earlier. The M.A. No.428/18 is disposed of with a direction to the Respondents to implement the orders of this Tribunal by the end of February, 2019. If the order is not implemented within the time stipulated the applicant will be at liberty to take necessary action as per law.</p> <table border="1" data-bbox="520 1666 1374 1738"><tr><td data-bbox="520 1666 954 1738">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1666 1374 1738">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="520 1800 549 1830">kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		